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Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

New Delhi, the 16th August, 2019

NOTIFICATION No. 47/2019

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri B.S. Ramesh, Assistant Commissioner, Customs & Central Excise (Emp. Code: 8761; D.O.B: 23.03.1965) from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 16.08.2019.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-
1. Shri B. S. Ramesh, Assistant Commissioner.
2. The Chief Commissioner, Central Tax, Central Excise & Customs, Thiruvanthapuram Zone, Central Revenue Building, I.S. Press Road, Kochi- 682 018 (copy of Vigilance Status of the officer is enclosed).
3. PS to FM/MOS(F)/RS/AS/JS(Hqrs.)/Dir(Hqrs.)
4. PS to Chairman CBIC/All Members (CBIC)/ Pr. Commissioner (Coord)/ DS (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.

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